

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

31. IA 1162/2024 IA 1161/2024 In C.P. (IB)/238(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.04.2024**

NAME OF THE PARTIES: **IA 1162/2024 Ashapura Edifice
Private Limited Vs. Pnb Housing
Finance Limited**
**IA 1161/2024 Ashapura Edifice
Private Limited Vs. Pnb Housing
Finance Limited**
IN THE MATTER OF
PNB Housing Finance Limited
V/s
Ashapura Edifice Private Limited

Section: Rule 11 of NCLT, 2016 Sec 60(5) U/s 7 of (IBC)

ORDER

Adv. Deepak Deshmukh a/w Adv. Nevil M. Chopra appeared for the Applicant. List the matter on **25.04.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

10.04.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)